

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 2953
ANSWERED ON 22.03.2021

TRANSFER OF WATER FROM STATE LIST TO UNION LIST

2953 SARDAR BALWINDER SINGH BHUNDER

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether any recommendations regarding transfer of the subject of water from State list to Union List and creating a single administrative machinery for water has been received from the Planning Commission;
- (b) if so, the details thereof and reaction of Government thereto; and
- (c) the time by which the said change is likely to be implemented?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

- (a) No.
- (b) In view of answer to (a), not applicable.
- (c) In view of answer to (a), not applicable.
